

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 1394 of 2019**

**IN THE MATTER OF:**

**Deep Polymers Ltd.**

**....Appellant**

**Vs.**

**Bonus Plastics Pvt. Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellant: Ms. Ekta Mehta and Mr. Shreyans Singhvi,  
Advocates**

**For Respondents: Mr. Abhishek Anand and Ms. Honey Satpal,  
Advocates for RP.**

**Mr. Sumesh Dhawan and Ms. Vatsala Kak,  
Advocates for R-1.**

**ORDER**

**09.01.2020:** It is represented by the Learned Counsel for the Appellant that she is to file the copy of the Affidavit dated 06.04.2019 filed by the Corporate Debtor before the Adjudicating Authority, National Company Law Tribunal, Ahmadabad Bench, Ahmadabad.

In this regard, the Appellant prays for some time. Accordingly, the time is granted till 31.02.2020 and Registry if directed to list the matter 'For Admission (After Notice)' on **04<sup>th</sup> February, 2020.**

[Justice Venugopal M.]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

[V. P. Singh]  
Member (Technical)